

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3546  
ANSWERED ON:11.12.2009  
POWER ALLOCATION TO ANDHRA PRADESH  
Balram Shri P.;Owaisi Shri Asaduddin

**Will the Minister of POWER be pleased to state:**

- (a) whether the State Government of Andhra Pradesh has sent any proposal to the Union Government for the allocation of additional 500 MW of power to meet the shortage of power in the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a): Yes, Madam.

(b): The Chief Minister, Andhra Pradesh vide letter dated 27-10-2009 had requested for allocation of additional 500 MW unallocated power from Central Generating Stations (CGSs) in view of damage caused to Srisailem Hydro Power Station by the floods affecting the on-going kharif crops that survived the floods.

(c): Additional allocation of 100 MW power from the unallocated power of NTPC Stations in Eastern Region (ER) was provided to Andhra Pradesh with effect from 15-10-2009, raising the total allocation of the State from ER to 150 MW and allocation of 100 MW to Andhra Pradesh has been continued since 15-11-2009. Due to limited availability of unallocated power, further assistance to Andhra Pradesh was not feasible. The position has been intimated to the Chief Minister, Andhra Pradesh on 25-11-2009.